

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 7/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/70/IB/2018/
PETITION NUMBER : CP/564/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : OCEANIC TROPICAL FRUITS PVT LTD
NAME OF THE RESPONDENT(S) : PEPSICO INDIA HOLDINGS PVT LTD
UNDER SECTION : 14

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	C. RAMASUBRAMANIAM	IRP Oceanic Tropical Fruits (P) Ltd Advocate for Petitioner	C. Ramani
2	R. Sarath Kumar		R. Sarath Kumar

ORDER

The erstwhile IRP present. Counsel for RP present. The erstwhile IRP is relieved, as new RP has already been appointed. Counsel for the RP is directed to inform this Bench, if any, relief is claimed in CA/70/IB/2018 filed in CP/564/IB/CB/2017 by next date of hearing. Put up on 12.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)